

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS)
8TH LEVEL, C-WING, DELHI SECRETARIAT, NEW DELHI

No. F.5(545)/Lit./LJ&LA/2020/ 168-173

Dated: 06/01/2021

To

Sh. Himat Akhtar, Vice Chairman, Bar Council of Delhi 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-49.	Sh. Ajayinder Sangwan, Hony. Secretary, Bar Council of Delhi. 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-49.
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Sub: Appointment of Nodal Officer for Chief Minister Advocates Welfare Scheme.

Sir,

With reference to the above subject, I am directed to inform that Dy. Secretary (Law) of this department has been designated as Nodal Officer for the Chief Minister Advocates Welfare Scheme. Earlier Sh. Rakesh Sharma was working as Deputy Secretary (Law) / Nodal Officer, who has been transferred from this department.

The details of Nodal Officer may be updated as under:

Sh. Ramesh Ram,
Dy. Secretary (Law)
Phone No. 011-23392455

Yours faithfully,


(Pankaj Kumar)

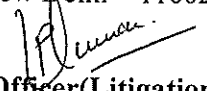
Section Officer(Litigation-II)

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Copy for information to:

1. The Chairman, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-49.
2. Sh. Laxman Singh Rawat Secretary(PGSM), LIC of India, Pension & Group Scheme Deptt, NZO, Jeevan Prakash Bld, 6th Floor, 25, K.G. Marg, New Delhi-110001.
3. Sh. Hemant Kumar, Divisional manager (P&GS), Pension & Group Scheme Deptt., Divisional office-I, Jeevan Prakash Bldg., 6th floor, 25, K.G. Marg, New Delhi-110001.
4. Sh. Gaurav Sharma, Branch Manager, New India Assurance Co. Ltd, Kirti Nagar Branch (311701), DC House, J-129, Kirti Nagar, New Delhi - 110028


Section Officer(Litigation-II)